

[Sh. Chitta Basu]

right, now resting with the Viswa Bharati University by a Trust deed executed by the poet himself. They also submitted relevant papers in justification of their request, including legal opinion obtained from a retired Judge of Calcutta High Court.

Tagore, the Philosopher, Writer, Composer, Educationist and Artist stands on a unique pedestal. It is the responsibility of the Government to protect his true image which may not be possible through likely uncontrolled commercialisation of his works after the copyright period ends on 31st December, 1991.

The Government have let it known that the provisions of the Copyright Act, 1957 were under comprehensive review and the issue of extension of copyright would be duly considered along with the ongoing review.

As the matter is very urgent, it is imperative to delink it with the comprehensive review of the Copyright Act, 1957 and early decision taken on the merit of the issue itself.

(viii) Need to Construct an overbridge at Chalakudy Railway Station

PROF. (SHRIMATI) SAVITHRI LAKSHMANAN (Mukundapuram): Sir, construction of a foot over bridge at Chalakudy in place of the road closed by the Railways at the time of platform extension is essential. An existing road on the southern side of the Railway station crossing the rail track from East to West of Chalakudy Municipal area was closed by the Railway authorities without considering various problems of the commuters. On representation to the Southern Railway authorities, the response from the authorities was not favourable. Moreover, the existing road was closed permanently.

The four divisions of Chalakudy Municipal areas on the western side of the track and the school going small children, immobile patients, pregnant women, office going per-

sonnel are forced to cross the track to reach the eastern side risking their lives to reach their destinations of work.

In view of the above difficulties, I strongly urge upon the Government of India for an early construction of a foot over bridge at Chalakudy railway station connecting western side and eastern side of the railway track.

13.16 hrs.

The Lok Sabha then adjourned for Lunch till Fifteen Minutes past Fourteen of the Clock

The Lok Sabha re-assembled after Lunch at Eighteen Minutes past Fourteen of the Clock

[SHRI P.M. SAYED in the Chair]

FINANCE (NO. 2) BILL - 1991 —Contd.

[English]

MR. CHAIRMAN: The House will now take up further consideration of the Finance (No. 2) Bill. Shri Ram Kapse to continue his speech.

SHRI RAM KAPSE (Thane): Mr. Chairman, Sir, Yesterday when I started my speech, I have reminded the Finance Minister of his post-budget press briefing. The Finance Minister stated the following objectives in presenting the Budget for the year 1991-92: the first was adjustment with a humane face; the second was, encouragement to economic growth and the third was checking inflation. Now, after nearly two months it is clear that we have galloping inflation and the price rise is nearly 20 per cent even in the period of August-September, the months in which inflation is generally under control. So, you can imagine about the next few months.

Sir, in this connection I would like to say